

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Mr. Sandosh Kumar, you have to introduce the Bill by reading the preamble of the Bill.

The National Commission for the Welfare of Salt Workers Bill, 2024

SHRI SANDOSH KUMAR P. (Kerala): Sir, I move for leave to introduce a Bill to provide for the establishment of a National Commission for the welfare of Salt Workers and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SANDOSH KUMAR P: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the Parliament (Productivity Enhancement) Bill, 2024. Shri Manoj Kumar Jha.

SHRI MANOJ KUMAR JHA: Sir, I move for leave that for productivity of Parliament enhancement Bill, 2024, whereby each House of Parliament, shall compulsorily sit for not less than 120 days per year.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Mr. Manoj Kumar Jha, you introduce the Bill by reading the preamble of the Bill.

The Parliament (Productivity Enhancement) Bill, 2024

SHRI MANOJ KUMAR JHA (Bihar): Sir, I move for leave to introduce a Bill to provide a framework for enhancing the performance of the Parliament by fixing minimum number of sittings for each House of Parliament, extending the hours of a sitting, introduction of a short Session of Parliament in addition to the existing practice of three Sessions, institution of a mechanism to separately discuss opposition business, compensation for the hours unutilised due to disruptions and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

(THE VICE-CHAIRPERSON, SHRIMATI SUNETRA AJIT PAWAR, *in the Chair*)

SHRI MANOJ KUMAR JHA: Madam, I introduce the Bill.